## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

**Petition No. 277/MP/2020** 

Coram:

Shri P.K. Pujari, Chairperson Shri I. S. Jha, Member Shri Arun Goyal, Member Shri P.K. Singh, Member

Date of Order: 29th, April, 2021

#### In the matter of

Petition under Section 79(1)(c), 79 (1) (f) and 79(1)(k) of the Electricity Act, 2003 seeking quashing of the letter and invoice dated 20.1.2020 issued by Power Grid Corporation of India Limited for claiming transmission charges.

# And In the matter of

IL&FS Tamil Nadu Power Company Limited 4<sup>th</sup> Floor, KPR Tower, Old No. 21, New No. 2, 1<sup>st</sup> Street, Subba Roa Avenue, College Road, Cennai-600 006 n

Petitioner

Vs

Power Grid Corporation of India Limited Saudamini, Plot-2, Sector-29, Gurgaon-122 001, Haryana

..Respondent

### The following were present:

Shri Hemant Singh, Advocate for the Petitioner Shri Lakshyajit Singh Bagdwal, Advocate for the Petitioner Ms. Suparn Srivastava, Advocate, CTU Shri Tushar Mathur, Advocate, CTU Ms. Joyti Prasad, CTU

### ORDER

The Petitioner, IL&FS Tamil Nadu Power Company Limited, has filed the instant Petition with the following prayers:

"(a) Hold and declare that the Petitioner is not at all liable to pay any transmission charges to the Respondent with respect to the impugned letter and invoice dated 20.1.2020:

- (b) Quash the impugned letter and invoice dated 20.1.2020 issued by the Respondent and hold and same as illegal; and
- (c) Quash the demand levied upon the Petitioner vide letter dated 20.1.2020 qua alleged transmission charges"
- 2. The case was called out for virtual hearing on 22.4.2021. The learned counsel for the Petitioner submitted that since impugned invoice has been withdrawn by the Respondent, the Petition has become infructuous. Accordingly, the learned counsel for the Petitioner sought permission to withdraw the Petition with liberty to file separate Petition, if required.
- 3. The prayer of the learned counsel for the Petitioner is allowed. Accordingly, Petition No. 277/MP/2020 is disposed of as withdrawn.

Sd/- sd/- sd/- sd/- (P.K. Singh) (Arun Goyal) (I.S. Jha) (P.K. Pujari) Member Member Chairperson